

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:6
ANSWERED ON:20.11.2000
CONSTITUTION OF ROAD SAFETY COUNCIL
AMBATI BRAHMANAIAH;UMMAREDDY VENKATESWARLU

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is a proposal to constitute a separate Road Safety Council for the National Highways;
- (b) if so, the composition of the proposed Safety Council including the criteria adopted for selecting such members to this Council;
- (c) whether any additional duties are proposed to be given to such Council;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to improve road safety on National Highways ?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT & HIGHWAYS (MAJOR GENERAL (RETD.) B. C. KHANDURI)

(a): No, Sir.

(b)to(d): Do not arise.

(e): Necessary measures of Road Safety on all National Highways are incorporated in the Road Design at the detailed project report stage for the concerned National Highways. Suggestions received are taken due note of. The Government is taking a number of steps to improve the road safety on National Highways. These include:

- i) Widening of single lane to 2- lanes
- ii) Widening of selected 2- lane sections to 4/6- lane
- iii) Improvement of road geometrics
- iv) Construction of bypasses
- v) Reconstruction of weak and narrow bridges and culverts
- vi) Providing paved shoulders
- vii) Strengthening weak pavements
- viii) Junction improvements
- ix) Replacement of level crossings by road over-bridges
- x) Retro-reflective road signs
- xi) Thermoplastic road markings
- xii) Provision of parking lay byes
- xiii) Provision of Service Roads
- xiv) Wayside amenities on high traffic density corridors, and
- xv) Creation of awareness amongst various categories of Road Users.